

**GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 596  
ANSWERED ON 28<sup>TH</sup> NOVEMBER, 2024**

**FOOT OVER BRIDGE IN KANNUR**

**596. SHRI K SUDHAKARAN:**

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS**

**सड़क परिवहन और राजमार्ग मंत्री**

**be pleased to state:**

- (a) whether the Government has received any representation from Member of Parliament of Kannur seeking attention of the Minister regarding the absence of a safe crossing on National Highway CH 164+800 at Muzhappilangad - Madom in Kannur, if so, the details thereof;**
- (b) whether the Government has agreed for the construction of a Foot Over Bridge (FOB) at CH 164+800, if so, the details thereof along with the timeline for completion of the FOB; and**
- (c) if not, the reasons therefor?**

**ANSWER**

**THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS**

**(SHRI NITIN JAIRAM GADKARI)**

**(a) to (c) Yes Sir. A representation was received for providing a Foot over bridge (FoB) at Ch. 164+800 (Madam). Based on site requirement, it has been sanctioned under Change of Scope of contract of ongoing 6-laning work of NH-66 from Thaliparamba to Muzhappilangad. The same is targeted to be completed by August, 2025.**

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